

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Civil Appeal No(s). 2421-2431/2021

THE STATE OF UTTAR PRADESH & ORS.

Appellant(s)

VERSUS

M/S MAWANA SUGARS LIMITED & ANR.

Respondent(s)

Date : 06-02-2025 These appeals were mentioned today.

CORAM :

HON'BLE MRS. JUSTICE B.V. NAGARATHNA

HON'BLE MR. JUSTICE SATISH CHANDRA SHARMA

For Appellant(s) : Mr. Rohit K. Singh, AOR

For Respondent(s) : Mr. Siddhartha Chowdhury, AOR
Mr. Manish K. Bishnoi, AOR
Mrs. V. D. Khanna, AOR

Mr. P. K. Bhalla, Adv.
Mr. Praveen Kumar, AOR
Ms.Charandeep Kaur, Adv.
Ms.Sunaina Kumar, Adv.

Mr. Sumit Goel, Adv.
Mr. Abhishek Thakral, Adv.
M/S. Parekh & Co., AOR

Mr. Santosh Krishnan, AOR
Mr. Kumar Dushyant Singh, AOR
M/S. Vachher And Agrud, AOR

UPON hearing the counsel the Court made the following

O R D E R

List on 20.03.2025.

(NEETU SACHDEVA)
ASTT. REGISTRAR-cum-PS

(DIVYA BABBAR)
COURT MASTER (NSH)